

Sl. No.	Name of the film	Year of production
HARYANVI		
1.	Beera Shera	1973
2.	Chaudhary Hapulsingh (Jat Julaniwala)	1974
RAJASTHANI		
1.	Laj Rakho Rani Sati (Save me, Rani Sati)	1973
BHOJPURI		
1.	Daku Rani Ganga	1977
2.	Dangal	1977
KONKANI		
1.	Boglantt	1975
2.	Bhuierantlo Munis (Cave man)	1976
3.	Mog Ani Maipas	1977
MANIPURI		
1.	Lamja Parshuram	1974
2.	Nagak-E-Ko-Nangse	1974
3.	Saaphabee	1976

Setting up of Low Power Transmitters

4824. SHRI DURGA CHAND: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there is any proposal under Government's consideration for setting up low power transmitters to be administered by local bodies as stated in the 'Yojana' of 1st December, 1977;

(b) if so, what are the details thereof;

(c) whether Government propose to bring cultural revolution by setting up an autonomous infrastructure in each block in the form of publication of literature, exhibitions, film production and projection and oral communication etc. as stated in the 'Yojana' of 1st December, 1977; and

(d) if so, what are the details thereof?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) No, Sir.

(b) Does not arise.

(c) No, Sir.

(d) Does not arise.

Employment to local people in super thermal power station in Madhya Pradesh

4825. SHRI SURYA NARAYAN SINGH:

SHRI SUKHENDRA SINGH:

Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that Super Thermal Power Station of 2000 MW, originally sanctioned for Singarauli collieries in Madhya Pradesh and now shifted to U.P., its major portion still falls in Madhya Pradesh;

(b) if so, whether keeping that in view, Government will consider giving employment to the local people in proportion to the land; and

(c) if not, reasons thereof?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) No, Sir. The plant site for the Super Thermal Station is located in Mirzapur District of Uttar Pradesh. There has been no change in the project site since it was sanctioned. The major portion of the land required for the project lies in Uttar Pradesh. Some land is proposed to be acquired in Madhya Pradesh for construction of railway line for coal transportation and for construction of discharge channel for cooling water system.

(b) and (c). The recruitment is based on guidelines applicable to Public Sector Undertakings which provides for employment of persons belonging to the displaced families to the extent vacancies are available.

Per capita plan allocation for Tripura, Manipur, Nagaland, and Mizoram

4826. SHRI DINEN BHATTACHARYA:

SHRI BHAGAT RAM:

Will the Minister of PLANNING be pleased to state the total population figures of Tripura, Manipur, Nagaland and Mizoram and how does the plan allocation work out to per capita?

THE PRIME MINISTER (SHRI MORARJI DESAI): The information is given in the Statement attached.

Statement

State/Union Territory	Population according to 1971 Census (in lakhs)]	Fifth Plan		1974-75		1975-76		1976-77		1977-78		1978-79	
		Outlay (Rs. crores)	Per capita (Rs.)	Plan outlay (Rs. crores)	Per capita (Rs.)	Plan outlay (Rs. crores)	Per capita (Rs.)	Plan outlay (Rs. crores)	Per capita (Rs.)	Plan outlay (Rs. crores)	Per capita (Rs.)	Plan outlay (Rs. crores)	Per capita (Rs.)
I	2	3	4	5	6	7	8	9	10	11	12	13	14
Tripura	15.56	69.68	448	10.48	67	12.03	77	15.07	97	15.78	101	22.70	146
Manipur	10.73	92.86	865	10.50	98	14.00	130	17.66	165	22.81	213	28.26	263
Nagaland	5.16	83.63	1621	14.00	271	15.36	298	17.70	343	20.93	406	24.53	275
Mizoram	3.32	46.59	1403	6.90	208	7.25	218	8.72	263	11.07	333	16.65	501